

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****Suchna Bhawan, IIIrd Floor, Arera Hills****Date: 09th July, 2015****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 49/2015 (M.A. No.345/15)	Amarkant Mishra Vs. State of MP & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
FOR HEARING				
2.	Original Application No. 12/2015 (CZ)	Peeyush jain Vs. Parenteral Drugs(India) Ltd. & 14 Ors.	Mr. R.S. Verma Adv. Mr. Vijayesh Atre, Adv. Mr. Yatish Laad, Adv. Ms. Deepali Garhewal, Adv.	
3.	Original Application No. 119/2014 (M.A.No.122/215)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv.	
4.	Original Application No. 17/2014	Bio Diversity Management Committee, Village Eklahara, Dist. Chhindwara Vs. Union Of India & 2 Ors. others	Mr. Deepesh Joshi, Adv for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1,2 & 3 Mr. Yogesh Bhatnagar Adv.(WCL)	
5.	Original Application No. 28/2013	Bio Diversity Vs. Western Coal Fields & 4 Ors.	Mr. Deepesh Joshi, Adv. Mr. Ashwarya Sinha, Adv. for R-1,2 Mr. N.C. Das, Adv.forR-3,4 Mr. Ajay Dubey, Adv. for R-5 Mr. Yogesh Bhatnagar Adv. (WCL)	
6.	Original Application No. 06/2014	Bio Diversity Management Committee Vs. Union of India & Ors.	Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9 Mr. Sachin K. Verma, Adv. for R- 2,3,4,6,7,8	
7.	Original Application No. 04/2015	Kishore Samrite Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. OmShankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in